

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/190/KOB/2024 IN MA/07/KOB/2019 in IBA/258/CB/2019
SECTION	SEC. 42 & 60(5) IBC
NAME OF PARTIES	AS TRANSPORT PRIVATE LIMITED V/S THE LIQUIDATOR OF EXCEL GLASSES LIMITED.
PETITIONERS ADVOCATE/ PROFESSIONAL	INDIA LAW
RESPONDENTS ADVOCATE/ PROFESSIONAL	

02 May 2024

O R D E R

IA(IBC)/190/KOB/2024 IN MA/07/KOB/2019 in IBA/258/CB/2019

Learned Counsel, Mr. Vinod P V appears on behalf of the Applicant through virtual mode. Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the Liquidator, hence service of notice is dispensed with.

Counsel for the Liquidator seeks time to file reply affidavit. He further states that the copy of the present IA has not been served on the Liquidator. Applicant is directed to serve copy of the present IA on the Counsel appearing for the Liquidator within 3 days. On receipt of the copy of the present IA, Counsel for the Liquidator is at liberty to file reply affidavit within a period of 2 weeks, after serving copy of the same on the Counsel appearing for the Applicant.

List this matter for further consideration on **06.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**